

mainly in Ratnagiri District. The scheme envisages:—

- (i) Survey of the area suitable for Cashew cultivation;
- (ii) Establishment of Cashew Seed Farm and Demonstration Centre;
- (iii) Distribution of selected and graded cashew seeds to the cultivators free of cost;
- (iv) Grant of Tagai loans to the cultivators @ Rs. 60 per acre (upto a maximum of Rs. 6,000 to anyone individual); and
- (v) Provision of technical advice to the growers as regards planting of cashew and after-care.

Motor Accidents

87. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to state:

(a) the total number of motor accidents that took place in Tripura and Manipur during the first half of the year 1960; and

(b) the number of persons who died in these accidents?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) 44 and 31 respectively.

(b) 8 and 9 respectively.

Savings Bank Accounts and Postal Certificates

88. Shri Pangarkar: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 331 on the 5th August 1960 and state the further progress since made in settling the claims of Savings Bank Accounts and Postal Certificates in regard to displaced persons?

The Minister of Transport and Communications (Dr. P. Subbarayan): Further exchange of verified lists has not yet started. The Liaison Officer

will be taking up the work of exchange of verified lists at Karachi by about the end of this month.

Foodgrain Prices

89. Shrimati Ila Palchoudhuri: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Central Government have recently suggested to State Governments that in order to secure stability in food-grain prices they should evolve a system of licensing wholesale food-grain dealers and that rigid conditions should be prescribed for grant of licenses;

(b) if so, full details of the proposal; and

(c) the reactions of State Governments thereto?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) and (b). No, Sir, no recent instructions have been issued on the subject. Last year, in pursuance of the decision to introduce state trading in foodgrains, the whole-sale traders were licensed throughout the country.

(c) Does not arise.

Gliding Training Centre, Hyderabad

**90. { Shri D. C. Sharma:
Shri T. B. Vittal Rao:**

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 46 on the 2nd August, 1960 and state:

(a) the upto-date progress since made in the setting up of a gliding training centre at Hyderabad (Deccan);

(b) the nature of the progress made; and

(c) when it is likely to be started?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) to (c). The site for the Gliding Centre near

Hyderabad has been selected and is being surveyed in detail. A preliminary estimate for the construction of the gliderdrome is under preparation.

The Gliding Centre will be started as soon as the work on the development of the gliderdrome is completed.

Paradip Port

91. { Shri D. C. Sharma:
Shri Chintamani Panigrahi:
Shri Ram Krishan Gupta:
Shri B. C. Mullick:

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Starred Question No. 69 on the 2nd August, 1960 and state the upto-date progress made regarding the development of port facilities at Paradip in Orissa?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The results of further model tests being conducted by the Poona Research Station are still awaited.

Loans to the Government of Orissa for development of Paradip during the current year will, as usual, be given towards the end of the current financial year.

Existing port facilities at Paradip are:—

- (i) Short facilities:
- (a) 3 temporary wooden jetties;
 - (b) 2 open storage areas; and
 - (c) Vast area of land estate.
- (ii) Harbour Craft:
- (a) 2 tugs;
 - (b) 1 pilot vessel;
 - (c) 1 service launch;
 - (d) 1 survey launch; and
 - (e) 1 lighter.

Development schemes costing Rs. 99 lakhs as recommended by the Intermediate Ports Development Committee, have been included in the tentative Third Plan for development of Paradip Port. As soon as these

schemes are executed, the port will be able to handle 2.5 lakh tons of traffic.

Committee on Inland Water Transport

92. { Shri D. C. Sharma:
Shri Ram Krishan Gupta:

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Starred Question No. 37 on the 2nd August, 1960 and state:

(a) the latest position about the examination of recommendations of the Gokhale Committee on Inland Water Transport; and

(b) which of the recommendations have been implemented so far?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). There has been no change in the statement laid on the Table of the Lok Sabha in reply to Starred Question No. 37 on the 2nd August, 1960.

Overcrowding in Trains

93. { Shri Tangamani:
Shri S. M. Banerjee:

Will the Minister of **Railways** be pleased to state:

(a) whether overcrowding on main line trains still continues; and

(b) if so, what further steps are being taken to reduce overcrowding?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, on some sections on certain main line trains;

(b) Within the provision available in the 2nd Five Year Plan, it has not been possible to increase passenger transport capacity to an extent to eliminate overcrowding altogether. However, the available resources have been so utilised that the extent of overcrowding between different